

Annexure-3														
Name of the corporate debtor: HYBRO FOODS PRIVATE LIMITED CIN:-U15100MH1997PTC112310														
Date of commencement of Liquidation: 27-03-2025														
List of stakeholders as on 26-04-2025 (Based on the claim received upto 29-07-2025)														
List of Operational creditors (Government Dues)														
Sr. No.	Name of Creditor	Details of Claim Received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of Receipt	Amount Claimed	Amount of Claim Admitted	Nature of Claim	Amount covered by Security Interest	Amount covered by guarantee	Whether related party?	% voting share in CoC					
1	Income Tax Department	Note 1	584683.00	584683	Unsecured	Nil	Nil	No		-	-		0.00	
2	DGFT	17-04-2025	10480752.00	10480752	Unsecured	Nil	Nil	No		-	-		0.00	
3	GST	21-04-2025	1619372.00	1619372	Unsecured	Nil	Nil	No		-	-		0.00	
	Total		1,26,84,807.00	1,26,84,807.00	-	-	-	-	-	-	-	-	-	

Note 1 : All the above claims have been admitted in accordance with regulation 12(2)(c) of the liquidation process regulations which provides that where a stakeholder does not submit its claim during liquidation process the claim submitted by such a stakeholder, and duly collated by a IRP/ RP, as the case may be, during the CIRP under the IBBI (Insolvency resolution process for corporate persons) Regulations, 2016, shall be deemed to be submitted under the section 38 of the code.